

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 395/(MAH)/2017

CORAM: Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: M/s. Pizi Marketing Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Smita chavhan	Senior Associate	
	Sneha Nandkore	Senior Associate	
	Neeta patil	Associate	

COMMON ORDER

C.S.P. No. 395/230-232/NCLT/MB/MAH/2017

C.S.P. No. 403/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. These are Scheme Petitions for Admission and Hearing.
3. The Learned Representative attended and placed on record the "Proposed Minutes". "Petitions Admitted". Returnable on 21.07.2017.
4. Adjourned for hearing on **21<sup>st</sup> July, 2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **21.06.2017**